

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2018 (Monday)

Court - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs & Anr.	Rahul Singh	PremaPriyadarshi ni
2.	Comp. App. (AT) No. 222 of 2018	SmitiGolyan & Ors. Vs. Nulon India Ltd. & Ors.	Ranjana Roy Gawai	Sarwar Raza

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15/9/2018

By Order

Joint Registrar

15.9.18